## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.65/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/215/2015
NAME OF THE COMPANY	Compulearn Tech India Private Limited
NAME OF THE PETITIONER(S)	Satish Sharma
NAME OF THE RESPONDENT(S)	Compulearn Tech India Private Limited
UNDER SECTION	433

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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None appears today and even on the earlier occasions for the Petitioner. Case is dismissed.

Member (T)

Member (J)

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